

**BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
Court - 2**

IA/283(AHM)2021 in CP(IB) 152 of 2018

**Coram: HON'BLE Ms. MANORAMA KUMARI, MEMBER (JUDICIAL)
HON'BLE Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 31.05.2021**

Name of the Company: Sunil Kumar Kabra
Liquidator of Danke Electricals Ltd.
V/s
Uttar Gujarat Vij Company Ltd & Anr

Section 60(5) of IBC,2016.

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.				
2.				

ORDER
(through video conferencing)

Ms. Nitu Chaturvedi, advocate, appeared on behalf of the Applicant.

Applicant as well as Registry is directed to issue notice upon the Respondent.

List the matter on 14.07.2021.

VIRENDRA KUMAR GUPTA
MEMBER TECHNICAL

Dated this the 31st day of May, 2021

Manorama
31.5.2021

MANORAMA KUMARI
MEMBER JUDICIAL